

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Bihar
2.	State Population as per census 2011	10,38,04,637
3.	No. of Districts in the State/UT	38
4.	Name and Designation of the Food Safety Commissioner	Name: Sh. Sanjay Kumar, IAS Designation: Principal Secretary, Health and Commissioner Food Safety
5.	Contact details & e-mail	Address: Health Department, 1 st Floor, Vikas Bhawan , Bailey Road, Patna 800015. Tel: 0612-2215809 Fax: Email: health-bih@nic.in
6.	Name of Nodal Officer and contact details	Name: Sh. Kaushal Kishore, IAS Address: Additional Secretary, Health Department and Nodal Officer (Food Safety Programme) Tel: Fax: Email: js.health@bihar.gov.in
7.	Number of DO	Full Time:0 Part Time: 14
8.	Number of AO	38
9.	Number of FSO	Full Time: 14 Part Time:00
10.	Status of State Food Laboratories	Total Number- Number of functional laboratories-
11.	Number of Food Analyst (provide details as per the attached performa)	1
12.	No. of State labs that are NABL accredited	None
13.	Food Business Units licensed till date	Online: 16468 Offline:
14.	Food Business Units registered till date	Online: 38813 Offline:
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	38
b	No. of Districts issuing license/registration PARTIALLY ONLINE	
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Yes

17.	Whether District level Advisory Committee is re-constituted (DLAC)	Yes
18.	Whether Appellate Tribunal is operational?	No, In process
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	4639
20.	Number of food samples analyzed	4135
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	372
22.	Number of cases launched against FBOs	Adjudications- 146 Criminal Court-25
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 30 penalty is imposed
		Amount of Penalty raised- Rs. 10,65,000
24.	Details of Criminal cases	No. of cases convicted-
		No. of cases Acquittal-
		Amount of Penalty raised-